

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
255/241-242/ND/2018
IA-376/2023, IA-21/2021, CA-229/2020

IN THE MATTER OF:

Sh. Balak Ram Nehra & Anr.

...

Applicant

Versus

M/s. Mansha Builders & Contractor Pvt. Ltd. ...
& Ors.

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rakesh Kumar, Adv Preeti Kashyap, Adv.
Ankit Sharma

For the Respondent : Adv. Aishwarya Adlakha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 19.07.2024.

Sd/-
(COURT OFFICER)